

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 264/GT/2021

Subject : Petition for revision of tariff of Muzaffarpur Thermal Power Station Stage-I (220 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019

Petitioner : KBUNL

Respondents : BSPHCL and 2 others

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Anand K Ganesan, Advocate, KBUNL
Ms. Ritu Apurva, Advocate, KBUNL
Ms. Swapna Seshadri, Advocate, KBUNL
Shri Prashant Chaturvedi, KBUNL
Shri Saurav Lalhol, KBUNL
Ms. Rohini Prasad, Advocate, BSPHCL

Record of Proceedings

At the outset, the learned counsel for both parties submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the matter.

2. The learned counsel for the Petitioner, however, sought permission to file its rejoinder in the course of the day. This was accepted by the Commission.

3. Accordingly, the Commission reserved its order in the Petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

